

भोपाल-उज्जैन रेलवे लाइन पर स्टेशन

१६६. श्री बलराम मधोक: क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भोपाल-उज्जैन रेलवे लाइन पर जाबड़े नाम का एक नया स्टेशन १९६० में खोला गया था ;

(ख) क्या यह भी सच है कि इस समय केवल माल गाड़ियां वहां हरती हैं और सवारी गाड़ियां नहीं ठहरती ; और

(ग) यदि हाँ, तो उसके क्या कारण हैं ?

रेलवे उपमंत्री (श्री शाहनवाज खां):

(क) जी हाँ ।

(ख) और (ग). जाबड़ी कार्सिंग स्टेशन उज्जैन-भोपाल सेक्शन की क्षमता बढ़ाने के उद्देश्य मात्र से खोला गया है ताकि इस सेक्शन के बढ़ते हुये यातायात को सम्भाला जा सके । इस स्टेशन पर सवारी और माल गाड़ियां नियमित रूप से नहीं रोकी जातीं । आवश्यकतानुसार केवल दूसरी गाड़ियों के कार्सिंग के लिये यहां गाड़ियां रुकती हैं ।

Water Supply Scheme for Agartala

200. श्री बांगशी थाकुर: Will the Minister of Health be pleased to state:

(a) whether it is a fact that due to want of water-works engineer, the implementation of Drinking Water Supply Scheme of Agartala, Tripura, is being delayed; and

(b) if so, when that difficulty is expected to be overcome and by what time the scheme is expected to be operated?

The Minister of Health (Shri Karmarkar): (a) No.

(b) The scheme is expected to be operated by the end of 1963.

Dislocation of Traffic on Eastern Railway

Shrimati Mafida Ahmed:
201. श्री प. ग. देब:
Shri Arjun Singh Bhaduria:
Dr. Ram Subhag Singh:

Will the Minister of Railways be pleased to lay a statement on the Table regarding (i) the dislocation of passenger and goods traffic on the Eastern Railway due to recent extensive breaches; (ii) total loss to Railways; and (iii) arrangements made for the stranded passengers?

The Deputy Minister of Railways (Shri Sahnawaz Khan): A statement furnishing the particulars is laid on the Table of the House [See Appendix I, annexure No. 15.]

12 hrs.

ARREST AND RELEASE OF MEMBER

Mr. Speaker: I have received a telegram from the Police Superintendent, Ernakulam. I got it yesternight. It reads:

"MP TCN MENON REMOVED FOR PICKETING ERNAKULAM COLLECTORATE TODAY 10.45 HOURS BY POLICE UNDER KERALA POLICE ACT SECTION 38 LET OFF 11.45 HOURS".

12:0½ hrs.

PAPERS LAID ON THE TABLE

Notifications under the Indian Telegraph Act

The Minister of Transport and Communications (Dr. P. Subbarayan): I beg to lay on the Table a copy each of the following rules under sub-section (5) of Section 7 of the Indian Telegraph Act, 1885:-

(i) The Indian Telegraph (Eighth Amendment) Rules, 1961